

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

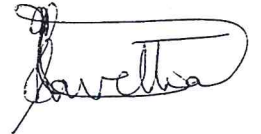
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/671/(IB)/2017
NAME OF THE PETITIONER(S) : NEWGEN DIGITAL WORKS PVT LTD
NAME OF THE RESPONDENT(S) : I LOVE DIAMONDS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. For TK Bhaskar
Vikram P Jain
Shwetha Vasudevan

Counsel for
the
Respondent



Madhumitha J

Counsel for
Petitioner



ORDER

Counsels for both the parties are present and submitted the arguments in part. During the course of arguments, Counsel for the Applicant prayed for time to seek fresh instructions from the client. At request, time is enlarged. Put up on **12.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)